

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

**INTERNSHIP PROGRAMME FOR LL.B./LL.M./ ENVIRONMENTAL STUDIES/
RESEARCH STUDENTS**

The National Green Tribunal provides opportunities by holding Summer Internship Program (March, April, May and July ordinarily) or Winter Internship Program (November, December and January ordinarily).

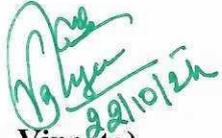
The Program is open for students pursuing studies in Law and/or Environmental Studies from recognized Colleges/Law Schools/ Universities in India.

GUIDELINES OF THE PROGRAMME

1. Duration of Internship will be 4 Weeks ordinarily in physical mode.
2. The National Green Tribunal pays no remuneration/expenses.
3. The interested environmental studies and law students pursuing three-year and five-year law degree course from any recognized College/Law School/University may send their applications in the enclosed format, by 1st February (in case of Summer Internship Programme) and by 1st October (in case of Winter Internship Programme).
4. These applications may be sent either by post or by hand in prescribed format to Registrar General, National Green Tribunal (Principal Bench), Faridkot House, Copernicus Marg, New Delhi- 110001. Applications can also be mailed at **admn.ngt@nic.in**. Application received after the last date may not be considered and no correspondence will be entertained in this regard. Incomplete application will not be entertained.
5. All these applications will be scrutinized and the actual offer will be sent to the selected students subject to the availability of slot and approval of the Competent Authority. Maximum number of slots to be offered to the students shall be decided by the Competent Authority.
6. The students will have to produce a recommendation/no-objection letter from their Director or Head of Department, after receiving intimation from this office. A guide will be assigned to each intern for their study during internship.
7. Interns will be required to present a research paper/report on a selected topic at the end of their study and also undergo other studies assigned and prepare notes on it and submit to the concerned officer for evaluation and suggestions, if any, by the Commission. It will remain as intellectual property of the Tribunal and interns cannot use it without prior approval of the Tribunal.

8. A certificate will be issued to the Intern at the end of her/his internship after evaluation of the research paper or assessment of the work done. Duration and timing of internship may be altered by the Competent Authority as and when necessary.

9. The internship may be discontinued anytime if the performance of the interns is not found satisfactory or the intern is absent without authorization of the guide.



(S. Vineeta)

Registrar General

**INTERNSHIP PROGRAMME FOR LL.B/LL.M/ENVIRONMENTAL
STUDIES/RESEARCH STUDENTS IN NATIONAL GREEN TRIBUNAL
APPLICATION FORM**

Name				PASTE YOUR PHOTO HERE	
Address for correspondence					
E-mail ID					
Mobile no./ Tel. no.					
Date of Birth					
Educational Qualification starting from 1 st year of Graduation/Law course onwards:-					
S.No.	Name of Board/ University/Institute	Examination passed	Year of passing	Division obtained with percentage/ grade in all semesters	Subjects
Name of the Institute, semester of the course presently pursuing and its duration					
Period during which internship is required					
Bench Preference (New Delhi/Chennai/Kolkata/ Bhopal)					
Name of the Director and Head of Department of the present Institute with telephone numbers and fax/email.					
Indicate the proposed topic of research during internship with a brief note on specific aspects relating thereto.					

Place: _____

Date: _____

Student's Signature